

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/2017	-	Admission	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JUNITA KRIVIAS 9846011095	Petitioner	<i>Junita Krivias</i>

**ORDER**

Counsel for petitioner is present. She requested time to inform the Tribunal the proposed name of IRP. As requested by the counsel time is granted. List it on 8/9/2017.

  
MEMBER(J)

  
MEMBER(T)